# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3125 TO BE ANSWERED ON 31.12.2018

#### SOCIAL SECURITY TO WORKERS IN UNORGANISED SECTOR

#### **3125. SHRI BHARTRUHARI MAHTAB:**

SHRI RAHUL SHEWALE: SHRI SANJAY DHOTRE:

### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the schemes/programmes being implemented by the Government to provide social security to workers employed in Unorganized Sector along with the number of their beneficiaries across the country during each of the last three years and the current year, State/UTwise and scheme-wise;
- (b)the details of the funds provided by the Government under the said schemes/ programmes during the said period along with its utilisation, scheme/programmewise;
- (c)whether the cases of irregularities/ corruption in implementation of the said schemes/programmes have come to the notice of the Government during the said period;
- (d)if so, the details thereof, State/UT-wise and Scheme/Programme-wise and the reasons therefor along with the action taken/ being taken by the Government in such cases so far; and
- (e)the other steps taken/being taken by the Government for effective implementation of the said schemes/ programmes across the country?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): 'Government of India has enacted 'Unorganised Workers' Social Security Act, 2008' for the welfare of unorganised workers. The Act provides for formulation of suitable welfare schemes for unorganised workers on matters relating to:

- (a) Life and Disability Cover;
- (b) Health and Maternity Benefits;
- (c) Old Age Protection and;
- (d) Any other benefit

The details of beneficiaries in unorganised Sector is not centrally maintained. Available details of the amount spent under various schemes are at annexure.

The Ministry of Labour & Employment is implementing the converged PMJJBY/PMSBY scheme to provide life and disability coverage to the Unorganised Workers. So far, no irregularities have been found in this regard.

It has been constant endeavour of the Central Government to extend coverage of the social security schemes to all the unorganised workers as per their eligibility. This Ministry has been pursuing with State Governments to achieve greater coverage. The Central Government has also constituted the National Social Security Board at Central level to recommend suitable welfare schemes for different sections of unorganised workers and also to monitor the implementation of schemes and advise the Central Government on matters arising out of the administration of the Act. Similarly State Governments/UT Administrations are required to constitute their State/UT Social Security Board to carry out the provisions of the Act.

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Annexure referred to in reply to part (a) to (e) of Unstarred Question No. 3125 for on 31.12.2018

# (1) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and National Family Benefit Scheme (NFBS): -

Total expenditure of funds under IGNOAPS and NFBS (in lakhs)							
	Release		<b>Expenditure Reported</b>				
	IGNOAPS	NFBS	IGNOAPS	NFBS			
2014-15	418098.05	55781.27	686100.53	37780.44			
2015-16	556269.07	63941.89	554623.63	47343.61			
<b>2016-17*</b> 148044.42 18577.10 24459.79 2773.50							
* provisional							

(2) State-wise expenditure incurred under the components of Financial support to artisans in indigent circumstances (Pension to mastercrafts Artisans) during the last four years:

Artisans in Indigent Ci	i Cumstances/ Ai usai	is I clision			
State	2014-15	2015-16	2016-17	2017-18	
	Amount	Amount		Amount	
	Sanctioned/	Sanctioned/	Sanctioned/	Sanctioned/	
	Utilized	Utilized	Utilized	Utilized	
Andhra Pradesh	0	108066	116949	126000	
Andman & Nikobar	0	50433	38983	0	
Arunachal Pradesh	23000	29033	67900	84000	
Assam	206533	261297	180000	245000	
Bihar	0	1225826	0	1424921	
Chandigarh	0	0	0	0	
Chhatisgarh	0	52033	38983	42000	
Delhi	0	190035	155932	199160	
Goa	0	0	0	0	
Gujarat	0	254098	194915	210000	
Haryana	0	63033	0	31160	

Himachal Pradesh	0	108066	77966	134580
Jammu & Kashmir	0	267746	116949	225580
Jharkhand	0	54033	0	0
Karnataka	0	486297	388730	451160
Kerala	0	996530	697594	535160
Madhya Pradesh	0	52033	38983	42000
Maharashtra	0	352134	316764	294000
Manipur	923599	1301000	1615900	1925000
Meghalaya	0	0	0	46740
Mizoram	0	0	0	0
Nagaland	276000	348396	432000	420000
Orissa	0	624138	0	330463
Pondicherry	0	54033	38983	0
Punjab	0	405587	233898	245000
Rajasthan	0	540330	377530	378000
Sikkim	23000	29033	0	0
Tamil Nadu	0	244068	229798	322900
Telangana	0	352134	155932	168000
Tripura	35000	29033	36000	73160
Uttar Pradesh	0	476097	324000	1047740
Uttarakhand	0	54033	36000	42000
West Bengal	0	2594071	0	2053564
Total	1487132	11602646	5910689	11097288

## 3. Handloom Weavers' Comprehensive Welfare Scheme

(Rs. In crores)

Year	Health Insuran (HIS)	ce Scheme	Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
	Fund released		Fund released
2014-15		25.87	16.39
2015-16		01.94	16.67
2016-17		8.57	12.03

# (4) <u>Funds released under Rashtriya Swasthya Bima Yojana (RSBY) during the last four year and the current year is as follows:</u>

Sr. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	TOTAL
1	Assam	1.06	23.24	54.72	0.00	0.00	79.02
2	Bihar	34.07	-	0.00	0.00	0.00	34.07
3	Chhattisgarh	58.81	88.77	114.09	171.38	0.00	433.05
4	Gujarat	18.47	74.24	22.34	15.07	23.52	130.12
5	Haryana	5.38	4.67	0.60	0.00	0.00	10.65
6	Himachal Pradesh	3.75	13.90	12.30	6.15	0.00	36.11
7	Jharkhand	5.51	-	0.00	0.00	0.00	5.51
8	Karnataka	-	94.99	45.89	7.39	21.93	148.27
9	Kerala	110.43	112.37	73.29	77.53	0.00	373.62
10	Madhya Pradesh	8.21	1.00	0.00	0.00	0.00	9.21
11	Manipur	1.73	1.17	2.20	0.00	0.00	5.10
12	Meghalaya	1.25	4.10	4.10	0.00	11.08	20.53
13	Mizoram	10.35	9.43	14.13	12.96	0.00	46.87
14	Nagaland	4.66	-	0.00	4.87	0.00	9.53
15	Odisha	93.64	59.55	31.70	55.75	0.00	240.64
16	Puducherry	-	0.17	0.00	0.00	0.00	0.17
17	Punjab	2.59	2.80	0.00	0.00	0.00	5.39
18	Rajasthan	32.10	53.57	0.00	0.00	0.00	85.67
19	Tripura	14.29	15.64	10.83	0.04	0.00	40.80
20	Uttar Pradesh	36.47	11.91	0.00	0.00	0.00	48.38
21	Uttarakhand	-	10.20	0.00	9.15	0.00	19.34

22	West Bengal	101.65	93.38	50.47	95.01	0.00	340.51
Grand Tot	al	544.42	675.10	436.66	455.30	56.53	2111.48

(5) The expenditure incurred in respect of earlier Aam Admi Bima Yojana, now converged Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY), during previous years is as follows:

	Expenditure
Year	(Rupees in Cr.)
2013-14	303.82
2014-15	438.57
2015-16	436.58
2016-17	385.34
2017-18	435.16

### (6) <u>Janani Suraksha Yojana (JSY)</u>

Statement showing State-wise SPIP Approvals & Expenditure for the component JSY under NHM for the F.Ys. 2014-15 to 2016-17

Rs. In Lakhs									
S.No	State	2014-15		2015-16		2016-17*	2016-17*		
•		SPIP Approva Is	Expenditur e	SPIP Approvals	Expendit ure	SPIP Approvals	Expenditure		
A. Hi	gh Focus States								
1	Bihar	38714.80	29690.03	31298.31	29552.74	34339.76	12286.07		
2	Chattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	3890.94		
3	Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	367.07		
4	Jammu Kashmir	& 2812.44	2167.13	3087.64	2249.78	2431.52	1450.37		
5	Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	4415.89		
6	Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	12874.73		
7	Orissa	9827.84	9782.53	10219.04	9513.52	9546.32	6358.18		

8	Rajasthan	19408.05	18364.16	20100.18	17783.60	17628.96	13521.54
9	Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	29638.58
10	Uttarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1160.35
	Sub Total	157445.67	134941.92	152443.81	128964.88	150380.49	85963.72
B. No	rth East States						
11	Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	51.58
12	Assam	10494.20	9056.72	8534.18	8683.12	7156.48	6392.32
13	Manipur	197.02	229.04	234.26	294.61	234.26	140.57
14	Meghalaya	368.13	234.73	416.13	296.60	462.11	240.19
15	Mizoram	188.32	70.11	129.43	73.95	128.93	119.44
16	Nagaland	175.90	120.63	184.14	79.89	182.36	31.78
17	Sikkim	31.25	26.65	22.50	48.35	31.54	16.39
18	Tripura	291.87	252.43	318.65	292.51	318.90	178.58
	Sub Total	11928.59	10075.04	10069.81	9908.52	8716.86	7170.85
C. No	n-High Focus States						
19	Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	1653.04
20	Goa	12.30	4.40	12.30	7.17	12.30	4.06
21	Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	2091.16
22	Haryana	433.39	710.57	535.42	717.48	546.55	350.44
23	Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	4119.74
24	Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	857.82
25	Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	2528.79
26	Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	888.41
27	Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2360.41
28	Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	1665.19
29	West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	3985.82
	Sub Total	34301.13	32498.51	33538.08	31803.02	33604.10	20504.87
D. Sm	nall States/UTs						
30	Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	3.89

31	Chandigarh	6.12	7.35	13.82	5.79	9.51	6.65
32	Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	32.62
33	Daman & Diu	2.69	1.73	3.05	1.97	3.05	0.90
34	Delhi	230.00	118.19	200.85	118.77	161.00	57.85
35	Lakshadweep	6.91	9.37	12.13	5.33	12.13	3.07
36	Puducherry	30.35	22.96	26.93	21.92	27.42	13.47
	Sub Total	305.70	188.37	286.01	195.76	273.08	118.45
	<b>Grand Total</b>	203981.09	177703.85	196337.70	170872.18	192974.53	113757.89

### \* Provisional

### Note:

- 1) SPIP stands for State Programme Implementation Plan.
- 2) Expenditure is inclusive of previous year's unspent balance, Central grant and State share and it is updated upto 31.12.2016.
- 3) The above figures are as per FMR submitted by the States/UTs.

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